4040 (ST) 27 TANDE SATA 1924

Declaration of Assets and Liabilities

Years 2024-2025

VIJAY KUMAR GOND,

son of LATE BHAGELU RAM,

aged 46 years, belonging to

BIHAR VIDHAN SABHA, PATNA service and presently working as Assistant Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Description Self Spouses Dependant-1 Dependant-2 Dependant-3 Name (s) Name Name Etc.Name MANISHA GARIMA SANSKAR KUMARI KUMARI KUMAR (i) Cash 15,000/-20,500/-(ii) Deposits in Banks, SBI, BIHAR VIDHAN Financial Institutions MANDAL, PATNA and Non-Banking RS. 2,32,629/-Nil Nil Nil Nil Financial Companies (iii) Bonds, Debentures and Shares in Nil Nil Nil Nil Nil companies Other financial (iv) LIC 3462×2=6924.00 Postal SB Institutions, NSS, LIC 11009.00 (Joint Postal Savings, LIC PPF SBI 3,42,599/-Account) Policies, etc. Rs.-5,212/-RD Postal Saving Rs.-Nil Nil Nil 1000/- Per month Postal Mahila Samman Yojna Rs.-70,000/-Motor Vehicles (v) HONDA TRIGGER (details of make, 2014 etc.) BR-24N 7044 Nil Nil Nil Nil Tata Carvy BR01JA4572 (vi) Jewellery (give GOLD 100 GRAM **GOLD 205** GOLD 30 GRAM details of weight and 5,00,000.00 GRAM RS.1,57,500/value) RS. 10,58,500/-Silver-500 gram Nil Nil SILVER 1010 Rs. 30,000/-**GRAM** RS. 61,000/-Other assets, such as (vii) T.V, FREEZE, AC values of WASHING MACHINE Nil Nil Nil Nil claims/Interests OTHER

Note: - Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

Vivay Kumaz Gond,

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name	
(i)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(ii)	measurement) - Current market value		DANAPUR,	Nil	Nil	Nil	
(iii)	Buildings (Commercial and residential)  - Location(s)  - Survey / door number (s)  - Extent (Total measurement)  - Current market value	Nil	Nil	Nil	Nil	Nil	
(iv)	Houses / Apartments, etc.  - Location(s)  - Survey / door number (s)  - Extent (Total measurement)  - Current market value	Nil	Nil	Nil	Nil	Nil	
9 6	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil	

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues:

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on4,68,569/-	
(a)	(i) Loans from Banks	Car Loan SBI, Bihar Vidhan Mandal Branch, Patna		
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	
	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with	Nil	Nil	

	government transport (including aircraft and helicopters)			
	(f) Other dues, If any	· Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	PAN - AXGPG5479A	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

## c. Personal Detail

GPF/CPF/PRAN No.	:- PTS/BLA-1315										
Gender	:-	М		(N	(M/F)						
Date of Birth	:-	0	1	0	1	1	9	7	9	(DD/MM/YYY)	
lass/Group :- B		(A/B/C)									
Cadre	:-	ASS	SISTA	NT SI	ECTIO	N O	FICE	R, BIF	HAR V	IDHAN SABHA, PATNA	
			Name S Bih						ative Se	ervice,	
Home District	:- [	Roh	tac	7							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: VIJAY KUMAR GOND

Place : PATNA Designation : Assistant Section Officer

Date : ...... Department : BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Vivay Kumaz Gond.